GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 619 TO BE ANSWERED ON 26/07/2024

PMAY-G IN BIHAR

619 DR. BHIM SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of demand from the State of Bihar and approval by Central Government during the last five years under Pradhan MantriAwasYojana (PMAY-G) district-wise:
- (b) whether eligible beneficiaries from all Gram Panchayats in Bihar have been coveredunder the said scheme till date;
- (c) if not, the details of the Gram Panchayats covered and the Gram Panchayats yet to becovered under the said scheme along with the reasons therefor; and
- (d) the status of payment of first and second installment under the Pradhan MantriAwas Yojana in Bihar, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing Pradhan MantriAwaasYojanaGramin (PMAY-G) with effect from 1st April, 2016 to achieve the objective of "Housing for All" in rural areas with the overall target of construction of 2.95 crorepucca houses with basic amenities by 2024. The Ministry allocates the targets under PMAY-G by considering the State as one unit. Moreover, the District-wise year wise details of houses sanctioned can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

Under the Pradhan MantriAwaasYojana- Gramin (PMAY-G), the funds to the State are being released based on the basis of proposal received from the State based on the requirement of beneficiaries who have been sanctioned houses, unspent balance available in the State Nodal Account, achievements of prescribed physical and financial progress as per the programme guidelines. The Central Assistance under PMAY-G is released directly to the State considering the State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. The release is contingent on the utilization of funds including the release of matching state share, submission of utilization certificate and utilization up to the level specified by the Ministry of Finance and as per Scheme Guidelines. The full and final amounts of funds have already been released to the state of Bihar till FY 2023-24. The details of the Central funds allocated and released for the construction of houses under PMAY-G during the last five years to the State of Bihar are as under:

Year	Funds released	Funds utilized*	
	(central share)		
2019-20	4,903	8,266	
2020-21	6,684	10,004	
2021-22	3,082	5,954	
2022-23	7,497	11,718	
2023-24	30	1,098	

^{*}Utilization is against central share, state share, interest earned and miscellaneous incomes.

(b) & (c): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database is deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who though were eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs had uploaded details of additional households, which were also subjected to Gram Sabha verification and Appellate Process as explained above. The total houses targeted, sanctioned and completed in the State of Bihar under PMAY-G since inception as on 20.07.2024 is given below:

Target allocated by the Ministry	Houses sanctioned by State	Houses Completed
37,01,362	37,00,966	36,58,471

(d): The district-wise details of houses sanctioned, release of installments & houses completed in the State of Bihar under PMAY-G since inception as on 20.07.2024 is given in **Annexure.**

Annexure referred to in reply to part (d) RajyaSabhaUnstarred Question No. 619 due to be answered on 26.07.2024 regarding "PMAY-G in Bihar"

Annexure

	Bihar						
S.	District Name	Houses	1^{st}	2 nd	3rd	Houses	
No.		Sanctioned	installment	installment	installment	Completed	
1	ARARIA						
		2,11,302	2,11,294	2,09,590	2,08,849	2,09,596	
2	ARWAL						
		22,578	22,576	22,388	22,199	22,350	
3	AURANAGABAD						
		88,427	88,418	87,774	87,458	87,788	
4	BANKA						
		1,12,811	1,12,802	1,12,073	1,11,821	1,11,921	
5	BEGUSARAI						
		1,24,598	1,24,576	1,22,821	1,22,391	1,22,748	
6	BHAGALPUR	0 < 401	0 < 20.4	05.1.0	0.4.701	07.044	
		86,431	86,394	85,162	84,591	85,041	
7	BHOJPUR	00.200	00.264	07.221	0 < 720	07.170	
	DITTAD	98,280	98,264	97,321	96,730	97,172	
8	BUXAR	20.275	20.272	20.002	20.027	20 104	
<u> </u>	DA DDII ANC A	30,275	30,273	30,092	30,037	30,104	
9	DARBHANGA	2 15 225	2 15 252	2 12 402	2 12 671	2 12 552	
10	GAYA	2,15,325	2,15,253	2,13,403	2,12,671	2,13,553	
10	GAIA	2,06,059	2,05,988	2,02,427	1,97,313	2,00,405	
11	GOPALGANJ	2,00,039	2,03,988	2,02,427	1,97,313	2,00,403	
11	GOI ALGANJ	24,526	24,475	24,220	23,884	24,126	
12	JAMUI	24,320	24,473	27,220	23,004	24,120	
14	JAMOI	62,662	62,650	62,107	61,874	62,088	
13	JEHANABAD	02,002	02,030	02,107	01,071	02,000	
		27,599	27,592	27,514	27,455	27,521	
14	KAIMUR	,	_,,,,,		_,,,,,,		
	(BHABUA)	48,023	47,999	47,531	47,182	47,457	
15	KATIHAR	,	,	,	,	· · · · · · · · · · · · · · · · · · ·	
		83,250	83,247	82,595	82,413	82,577	
16	KHAGARIA						
		79,776	79,730	78,336	77,684	78,164	
17	KISHANGANJ						
		25,843	25,843	25,776	25,732	25,780	
18	LAKHISARAI						
		26,212	26,206	25,786	25,499	25,659	
19	MADHEPURA						
		87,152	87,120	85,353	84,654	85,329	

	Total	37,00,966	36,99,910	36,62,369	36,41,098	36,58,471
38	VAISHALI	1,40,195	1,40,134	1,39,461	1,39,196	1,39,642
37	SUPAUL	87,739	87,713	86,980	86,692	86,801
	SIWAN	43,064	43,049	42,639	42,401	42,587
35	SITAMARHI	1,70,868	1,70,831	1,69,751	1,69,372	1,69,716
34	SHEOHAR	28,433	28,429	27,877	27,615	27,817
	_	21,348	21,340	21,136	21,002	21,108
33	Sheikhpura	79,599	79,570	78,066	77,110	77,809
31	SAMASTIPUR SARAN	2,46,802	2,46,681	2,44,721	2,44,220	2,44,915
30	SAHARSA	83,282	83,264	82,829	82,655	82,820
29	ROHTAS	67,750	67,742	66,486	65,803	66,337
28	PURNIA	87,610	87,583	86,510	86,242	86,488
	CHAMPARAN	1,88,908	1,88,882	1,87,502	1,86,739	1,87,583
2 0 27	PURBI	1,36,730	1,36,691	1,35,148	1,34,064	1,35,107
26	CHAMPARAN PATNA	1,57,569	1,57,556	1,56,397	1,55,398	1,56,083
2 25	PASHCHIM	1,12,139	1,12,054	1,10,752	1,09,879	1,10,602
23 24	NAWADA	66,599	66,556	66,187	65,953	66,136
23	NALANDA NALANDA	1,01,855	1,01,812	1,00,558	1,00,332	1,00,648
22	MUZAFFARPUR	35,039	35,020	34,302	33,833	34,164
21	MUNGER	1,84,308	1,84,303	1,82,798	1,82,155	1,82,729
20	MADHUBANI					
